

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 319/14	TP 138/16 along with CP 1/17	Hearing	621A	Hippo Campus Learning Centre (P) Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PCS for petitioner is present. She represented that the Board meeting is likely to be conducted in this month and a decision will be taken by the Board with reference to the refund of the remuneration paid to the Director and requested the Tribunal to list the matter in July, 2017.

On the request of the PCS, the matter is listed to 13.07.2017.


MEMBER (J)


MEMBER (T)